GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO. 5459 ANSWERED ON 03/04/2025

YAMUNA WATER AGREEMENT BETWEEN HARYANA AND RAJASTHAN

†5459. SHRI BRIJENDRA SINGH OLA :

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government is aware of the severe water crisis in Jhunjhunu, Churu and Sikar districts (Shekhawati region) of Rajasthan;

(b) if so, the details thereof along with the action plan implemented/being implemented to provide water for drinking and agricultural purposes in the said districts;

(c) whether any Yamuna water agreement has recently been signed between the State Governments of Haryana and Rajasthan to provide water for drinking and agricultural irrigation in Jhunjhunu, Churu and Sikar districts of Rajasthan and if so, the details thereof; and

(d) the details of the roadmap prepared under the supervision of the Union Government for supplying drinking and irrigation water to the aforesaid districts through collaboration between the State Governments of Rajasthan and Haryana?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) and (b) Since August 2019, Government of India is implementing Jal Jeevan Mission (JJM), in partnership with States/ UTs, including Rajasthan, to make provision of tap water supply to every rural household of the country including those in Jhunjhunu, Churu and Sikar districts of Rajasthan. Drinking water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the JJM, lies with State/UT Governments. The Government of India supports the states by providing technical and financial assistance.

As reported by state government of Rajasthan on JJM-IMIS, in Jhunjhunun district, on 15.08.2019, only 42,166 (15.74%) rural households had tap water connections. Since then, 97,511 additional rural households have been provided with tap water connections under JJM. Thus, as on 01.04.2025, out of 2,72,583 rural households, the provision of tap water supply is available to 1,39,677 (51.24%) rural households in the district.

As on 15.08.2019, the state has reported only 27,404 rural households had tap water connections in Churu district. Since then, 1,75,153 additional rural households have been provided with tap water connections under JJM. Thus, as on 01.04.2025, out of 3,00,702 rural households, the provision of tap water supply is available to 2,02,557 (67.36%) rural households in the district.

Similarly, in Sikar district, as on 15.08.2019, only 28,482 rural households had tap water connections. Since then, 1,24,535 rural households have been provided with tap water connections under JJM. Thus, as on 01.04.2025, out of 2,69,130 rural households, the provision of tap water supply is available to 1,53,017 (56.86%) rural households in the district.

As reported by the government of Rajasthan, the state has planned the water supply schemes to cover all rural households in the state including those in Jhunjhunu, Churu and Sikar districts.

(c) and (d) As reported by Department of Water Resources, River Development and Ganga Rejuvenation, a Memorandum of Understanding (MoU) was signed by Add. Chief Secretary, Water Resources Department, Government of Rajasthan and Commissioner & Secretary (I&WR), Government of Haryana on 17.02.2024 for preparation of detailed project report (DPR) for transfer of water through underground pipelines. The details of MoU are as under:

- i.) A DPR shall be jointly prepared and finalized by Governments of Rajasthan and Haryana for transfer of water through underground pipelines during July to October upto 577 MCB for drinking water supply and other requirements of Churu, Sikar, Jhunjhunu and other districts of Rajasthan after utilization of full capacity (24,000 cusec) of Western Yamuna canal by Haryana including Delhi share at Hathikund under Phase-I of the project. Both the states shall extend full cooperation in preparation and finalization of DPR within a period of 04 months. Central Water Commission/ UYRB shall provide technical support, wherever necessary. Also, both the states have formed Task Force for the preparation of joint DPR.
- ii.) After construction of three identified storages in Upper Yamuna Basin, namely, Renukaji, Lakhwar and Kishau, the corresponding share of Rajasthan at Hathikund during rest of the period shall be conveyed through the same system for drinking water and irrigation purpose to the extent possible.
